

(b) the new set up of the office of the CCI&E?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). On 4th July, 1991 and 13th August, 1991 major changes in the Trade Policy were announced. As a consequence, the Office of the Chief Controller of Imports and Exports is being redesignated as the Office of the Director General of International Trade. The principal function of the Directorate will henceforth be promotion of exports and facilitation of imports to promote export trade. import and Export (Control) Act, 1947 and the orders thereunder are being reviewed accordingly. Besides, the Manual of Office Procedure and the functions performed by various Port Offices are being comprehensively reviewed and a new charter of duties and functions is being drawn up to reflect the new role of the Directorate.

Exhibition for Kuwait's Reconstruction Programme

7065. SHRI PRATAPRAO B. BHONSLE: Will the Minister of COMMERCE be pleased to state:

(a) whether an exhibition for Kuwait's reconstruction programme is proposed to be organised in New Delhi during November, 1991;

(b) if so, the highlights of this exhibition;

(c) the criteria laid down for participation in the exhibition ; and

(d) how it will help in rebuilding Kuwait?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) to (d) Do not arise.

Funds for Construction of Road in Arunachal Pradesh

7066. SHRI LAETA UMBREY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have reduced the fund allocation for the construction of roads to Anini, the district headquarter of Dibang Valley and Walong, the administrative circle in Lohit district in Arunachal Pradesh;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government to make these two roads all weather roads?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHANKUMAR): (a) No, Sir. The Dibang Valley is connected through the Roing - Hunli - Anini road. The sector Roing to Hunli is being developed to class IX surfaced all weather specifications. The sector Hunli to Anini is being developed to class V unsurfaced, fair weather specifications as this meets the operational requirements. As regards road connecting Walong from Tezu and National Highway 52 this is being developed as per class IX surfaced all weather specifications.

(b) Lower specifications for Hunli - Anini sector have been found to be adequate for operational requirements.

(c) Except Hunli to Anini sector, the other two roads are being developed as all weather roads. At present there are no plans to make Hunli - Anini an all weather (surfaced) road.

Textile Mill in North-East Region.

7067. SHRI LAETA UMBREY: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any textile mill in the North-East region of the country;

(b) if so, the details thereof;

(c) if not, the reasons thereof;

(d) whether there is any proposal to set up a textile mill in that region; and

(e) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c). Yes, Sir, in Assam there are five spinning mills and one weaving mill, in Meghalaya there is one processing unit and in Manipur there is one spinning mill.

(d) There is no proposal under consideration with Government of India.

(e) Question does not arise.

[*Translation*]

Loans for Farmers

7068. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of FINANCE be pleased to state:

(a) whether the amount of loan advanced to farmers by the nationalised/co-operative banks as per the directions of the NABARD for digging wells or other agricultural/irrigation purposes like laying of pipe lines etc. is very limited;

(b) if so, whether the Union Government propose to increase the amount of such a loan;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The national Bank for Agriculture and Rural Development (NABARD) have reported that their guidelines do not impose any restrictions on the amounts of loans given to farmers by nationalised/co-operative banks for digging wells and other agricultural works. Term loans granted to farmers for development of irrigation potential like construction of well are considered as direct finance to agriculture and therefore form a part of priority sector advances.

(b) to (c). The unit cost for each purpose

in agriculture and allied activities, is flexible to suit the genuine requirements. As regards the total quantum of loan that may be availed of by an individual farmer, NABARD has not fixed any ceiling. The need for escalation/revision in unit costs are examined at half-yearly intervals by the Standing Committee constituted for the purpose and it is a continuing process. The revised unit costs are advised to all the financing banks.

Family Courts in Maharashtra

7069. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of family courts functioning in Maharashtra and the number of cases disposed of by these courts during 1990 and 1991 so far;

(b) whether the Government have received a memorandum from the lawyers for winding up these courts; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). According to the information received in January, 1990, family courts have been established at Pune and Bombay in the State of Maharashtra. The court at Pune consists of 4 Judges and that at Bombay consists of 5 Judges. The detailed information is being collected and will be laid on the Table of the House.

Loans for Development Projects in Maharashtra

7070. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans given by the